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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.7.2018 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | IA No.212 of 2017 in<br>CP (IB) No. 100/9/HDB/2017 |
| NAME OF THE COMPANY              | Ksheeraabd Construction Company Pvt Ltd            |
| NAME OF THE PETITIONER(S)        | Vijay Nirman Company Pvt Ltd                       |
| NAME OF THE RESPONDENT(S)        | Ksheeraabd Construction Company Pvt Ltd            |
| UNDER SECTION                    | 9 of IBC   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)                         | Designation | E-mail & Telephone No. | Signature  |
|--|-------------|------------------------|--|
| S.V.S Chowdary for<br>Dr. P.V. Amarnath Prasad | Adv         | 986601070              |  |
|  |             |                        |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Learned counsel Mr.S.V.S.Chowdary for  
Dr.P.V.Amarnath Prasad present for Petitioner.

Learned counsel for Petitioner represented that the  
matter is listed before the Hon'ble Supreme Court on  
08.08.2018.

List the matter on 13.08.2018.

  
MEMBER JUDICIAL